

IN THE HIGH COURT OF ORISSA, CUTTACK

NOTICE

As directed, it is hereby informed that the following case will be taken up "For Judgement" before the Division Bench of Hon'ble The Chief Justice and Hon'ble Mr. Justice M.S.Raman at 10:30 A.M. today, the 20th April, 2026.

CHIEF JUSTICE'S COURT (2ND FLOOR)

AT 10:30 AM

THE HON'BLE THE CHIEF JUSTICE

THE HON'BLE MR. JUSTICE MURAHARI SRI RAMAN

FOR JUDGEMENT

1) WP(C)/1506/2025

SANJEET KUMAR SAMAL
Vs

BHADRAK MUNICIPALITY

M/S. GOPINATH MISHRA
P.P.MOHANTY

M/S. S.RATH, A.BEHERA,
S.K.BEHERA, S.DAS, P.K.BASANTIA,
T.N.ROUT, V.MISHRA, A.MOHANTY
M/S. S.K.NAYAK, K.JENA,
S.S.K.NAYAK, A.MALLICK,
S.BEHERA, D.P.DIXIT

THE HIGH COURT OF ORISSA:

CUTTACK

DTD.20.04.2026

BY ORDER

SD/ SHIBASISH GIRI

DY. REGISTRAR (JUDL.)

IN THE HIGH COURT OF ORISSA, CUTTACK

NOTICE

As directed, it is hereby informed that the Single Bench of Hon'ble Miss Justice Savitri Ratho will function after lunch at 02:00 P.M. instead of 10:30 A.M. today, the 20th April, 2026.

THE HIGH COURT OF ORISSA:

CUTTACK

DTD.20.04.2026

BY ORDER

SD/ SHIBASISH GIRI

DY. REGISTRAR (JUDL.)

IN THE HIGH COURT OF ORISSA, CUTTACK

NOTICE

As directed, it is hereby informed that the Single Bench of Hon'ble Mr. Justice R.K.Pattanaik will not function today, the 20th April, 2026.

Exceptionally urgent matters assigned to the Single Bench of Hon'ble Mr. Justice R.K.Pattanaik may be moved before the Single Bench of Hon'ble Dr. Justice Sanjeeb K. Panigrahi, except tied up matters if any.

THE HIGH COURT OF ORISSA:

CUTTACK

DTD.20.04.2026

BY ORDER

SD/ SHIBASISH GIRI

DY. REGISTRAR (JUDL.)